

664

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

AT PUNE

EXECUTION APPLICATION No.1 of 2024 (WZ)

HASMUKH PARMAR

APPLICANT

V/s

DETOX INDIA PVT LTD & ORS

RESPONDENTS

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PUNE

DATE : 28 / 01 /2025



ADVOCATE FOR RESPONDENT NO. 03

665



V. H. MODI	
NOTARY ANKLESHWAR	
NTR NO. 674/09	1
R. NO. 136	3
DATE: 28 JAN 2025	

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

AT PUNE

EXECUTION APPLICATION No.1 of 2024 (WZ)

HASMUKH PARMAR

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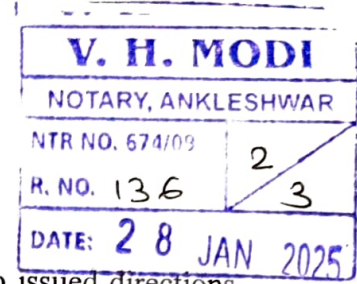
ADDITIONAL AFFIDAVIT

MAY IT PLEASE THE HON'BLE TRIBUNAL

I, Chitan Patel, aged about 37 years, occupation: service, having office at PLOT NO.618/619, AIA COMMUNITY CENTERY, GIDC, ANKLESHWAR, DIST, BHARUCH, GUJARAT-393002, do hereby state on solemn affirmation as under: -



1. I say that I am the notified officer of the Respondent No.3 and am aware of the facts and circumstances of the present case and hence am able to depose the same on oath.
2. I say that the Respondent No.3 has earlier furnished the action plan in the present case for consideration before this Hon'ble Tribunal. The Respondent No.3 has complied with all compliances as stated in the said action plan. The current status in accordance to the action plan is annexed hereto and marked as ANNEXURE – R-1.



3. I say that the Respondent No.2 (GPCB) has also issued directions under Sec.33(A) of the Water (Prevention and Control of Pollution) Act, 1974 dated 10th January 2025. I say that immediately upon receipt of the said directions, the Respondent No.3 has responded vide its letter dated 24th January 2025 to the same and reported compliance. Copy of the directions dated 10th January 2025 is annexed hereto and marked as **ANNEXURE – R-2**. Copy of the reply dated 25th January 2025 is annexed hereto and marked as **ANNEXURE – R-3**.
4. I, further say that as per the directions in the order dated 23rd January 2023 in OA No.216 of 2023, all the compliances have been made by the Respondent No.3. I say that the permission is needed from the Respondent No.2 for grant of reopening of the existing main trunk line of collection network as per the earlier action plan for the newly built CETP, which will be managed and operated by Ankleshwar Waste Management Association on no-profit-no-loss basis.
5. I say that the Notified Authority is ensuring compliance of all directions passed by this Hon'ble Tribunal from time to time. The Respondent No.3 has been requesting all authorities to ensure compliance. I say that the Respondent No.3, is the subsidiary of GIDC, which is run on no-profit-no-loss basis. Therefore we have requested the Respondent No.2, that whatever EDC is being collected, it be permitted to utilize the same in Ankleshwar Industrial Estate for upgradation of existing effluent collection network.

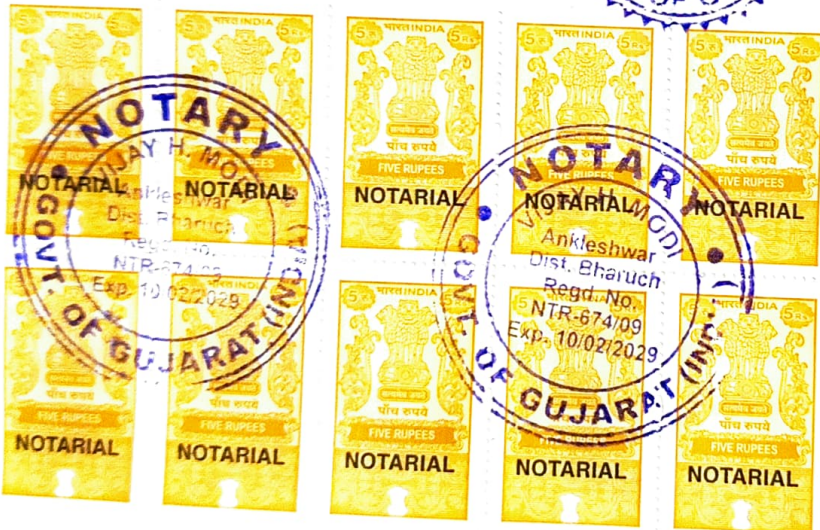
V. H. MODI	
NOTARY, ANKLESHWAR	
NTR NO. 674/09	3
R. NO. 136	3
DATE: 28 JAN 2025	

6. I say that whatever stated hereinabove is true and correct to the best of my knowledge, information and belief.

Solemnly affirmed at Ankleshwar on this 28th day of January 2025



[Signature]
 Deponent
 Chief Officer
 Notified Area Office
 G.I.D.C, Ankleshwar.



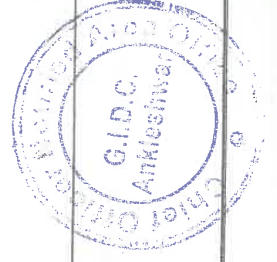
SOLEMNLY AFFIRMED
 BEFORE ME
[Signature]
VIJAY H. MODI
 Notary
 NTR/674/09
 Ankleshwar, Dist. Bharuch
 28 JAN 2025



ANNEXURE-R-1**ACTION PLAN – ANKLESHWAR INDUSTRIAL ESTATE**

Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
1	Construction of natural creek into RCC SWD channel Near Final Pumping Station (FPS)	<ul style="list-style-type: none"> The Work order issued to the agency vide No 4427 date 22-12-2023 for the construction of RCC SWD near FPS. 	NAA	--	100%	Work completed.
2	Construction of natural creek into RCC SWD channel behind M/S Detox India Pvt. Ltd.	<ul style="list-style-type: none"> The Work order issued to the agency vide No 845 dated 12.03.2024 for the construction of RCC SWD behind Detox India Pvt ltd. 	NAA	May 2025	70%	Work in progress. <ul style="list-style-type: none"> The remaining work behind Detox India kept on hold as instructed by GPCB. Rest work already completed.
3	Rubble pitching work near 'C' pumping station SWD.	<ul style="list-style-type: none"> The work completed for rubble-pitching work near new 'C' pump SWD. 	NAA	--	100%	Work completed.
4	Construction of Bund wall in SWD at various locations	<ul style="list-style-type: none"> As per instruction of GPCB for construction of bund wall work totally completed with 	NAA	--	100%	Work completed.

Signature
Chief Officer
 Notified Area Office
 G.I.D.C., Ankleshwar



Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
5	Laying of additional standby effluent conveyance rising main line from 'C' pumping station to 'A' pumping station.	<p>"Punchnama" before monsoon.</p> <ul style="list-style-type: none"> HDPE pipelines are purchased and placed on locations as per finalized route and work is in progress. The Work order issued to the agency vide No 135 date 11.01.2024 for pipeline laying work. 	NAA	May 2025	65%	Work in progress. Currently, there is existing conveyance network having adequate capacity which is being utilized.
6	Facility of uplifting sewer from septic tank of industries for treatment at Sewage Treatment Plant.	<ul style="list-style-type: none"> Currently, 2 nos. of tankers are available with NAA for lifting of sewer. Recently, additional 2 nos. of tankers are newly purchased by NAA to facilitate the industries. 	NAA	May 2025	--	Project Management Consultants (PMC) to be appointed to carry out the further work.
7	Tertiary treatment in STP	<ul style="list-style-type: none"> NAA has issued work order for development of bacteria in aeration 	NAA	December 2025	--	Work in progress. <i>Chitra</i> Project Officer

Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
		<p>tank for STP, which is completed.</p> <ul style="list-style-type: none"> Project Management Consultants (PMC) appointed to carry out the further work. Design and estimate submitted by PMC is under scrutiny. 				
8	Provision of storm water quality monitoring facility in SWD at pumping stations.	<ul style="list-style-type: none"> NAA has installed online COD and pH meter to monitor the quality of storm water. 	NAA	--	100%	Work completed
9	Joint monitoring of entire estate	<ul style="list-style-type: none"> NAA has provided auto samplers at various locations in rising main line and handed over to GPCB and NCT team for sampling and efficient monitoring. NAA has provided additional monitoring 	NAA / NCT / GPCB / GEMI	--	--	<p>Work in progress.</p> <ul style="list-style-type: none"> NAA Team will check in to SWD for effluent with pH strip and if any violation found then NAA team will inform to GPCB, NCT and AIA for further with evidence.



Chief Officer

Notified Area Office

G.I.D.C., Anklushwar

Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
10	Strengthening of existing on-shore pipeline conveyance capacity from FETP to BPS – Kantiyajal.	<p>team to strengthen monitoring across the estate.</p> <ul style="list-style-type: none"> Construction for installation of intermediate booster pumping station is in progress. 	NCT/GIDC	May 2025	60%	Work in progress.
11	Installation of sludge dryer at FETP of NCT	<ul style="list-style-type: none"> GPCB has granted Consent to Establish amendment for Sludge Dryer. Tendering is in progress. 	NCT	--	--	Work in progress.
12	Enhancement of effluent conveyance quantity from 75 MLD to 105 MLD from BPS -	<ul style="list-style-type: none"> NCT has applied for Consent to Establish to GPCB and approval of the same is awaited. 	NCT	May 2025	--	


Chief Officer

Notified Area Office

S.H.D. City, Ahmedabad

Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
13	Kantiyajal to deep sea. Establishment of new 10 MLD CETP in Ankleshwar Estate	<ul style="list-style-type: none"> Environment Clearance (EC) issued by SEIAA dated 30.10.2018. Consent to Establish obtained from GPCB on 07.03.2019. Civil work started in December-2022. 95% Civil work and 60% installation work completed till date. Total Project work to be completed within given timeline. 	AWMA	March 2025	95%	<p>Work in progress.</p> <ul style="list-style-type: none"> As the new 10 MLD (7.5 MLD industrial effluent + 2.5 MLD Sewage) CETP of AWMA is designed to treat effluent from 11,000 mg/l COD to 1,000 mg/l, there will be COD load reduction of 75 MT. The treated effluent will be discharged to FETP of NCT for further treatment. Thus there will be a reduction of inlet load of FETP of NCT after establishment of this CETP.


Chief Officer

Notified Area Office

G.I.D.C., Ankleshwar

Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
14	Overground effluent collection network for member industries of CETP of AWMA.	<ul style="list-style-type: none"> AWMA/NAA have prepared design for over-ground effluent collection network for member units of 10 MLD CETP. The design concept with monitoring program is enclosed herewith as <u>Annexure-1</u>. Some of member industries of CETP has completed the work of 	Individual member unit / AWMA/NAA	March 2025		<ul style="list-style-type: none"> Ultimately, there will be reduction in captive MEE / Spray Dryer / Incinerator installation and their O & M by individual member industries. In turn, there will be reduction in air pollution as a whole. <p>Work in progress.</p> <ul style="list-style-type: none"> Overground effluent conveyance network is designed in such a way that there will be easiness for monitoring of the same. Effluent conveyance through overground pipeline network will stop tanker movement ultimately will prevent vehicular emission.

Chief Officer
 Pollution Control
 G.I.D.C., Ankleshwar.

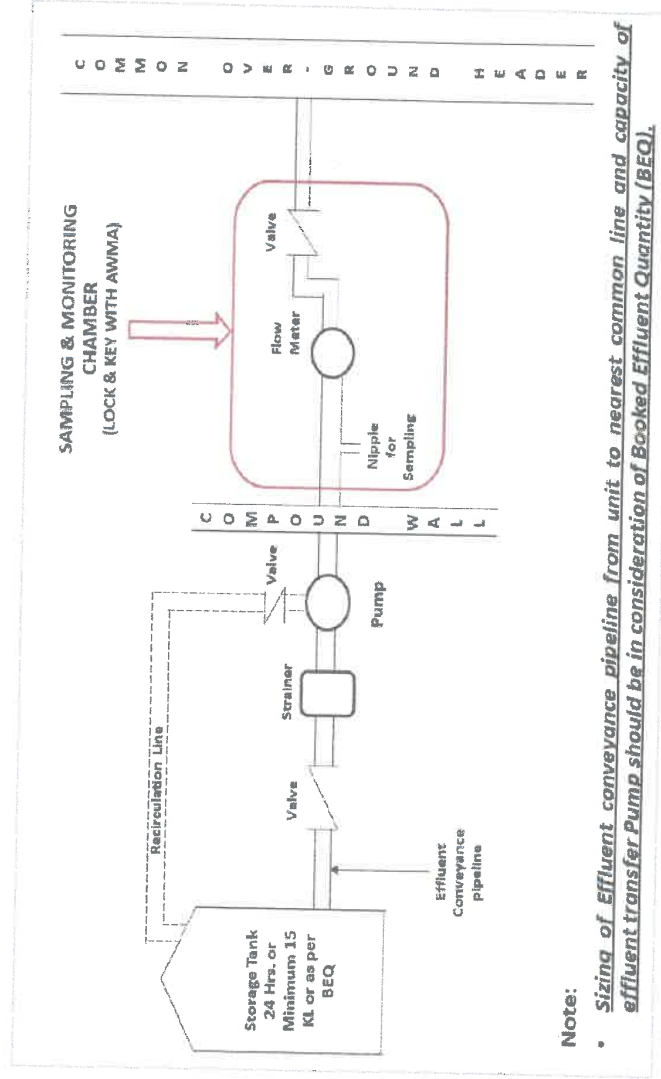
Sr. No.	Work	Action	Implementing Agency	Time Limit	Progress Status	Remarks
		establishing overground effluent conveyance and the rest work is in progress which is expected to be completed by March-2025.				

W. Patil
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

ANNEXURE-1

EFFLUENT CONVEYANCE NETWORK DESIGN CONCEPT
FOR
10 MLD COMMON EFFLUENT TREATMENT PLANT
OF
ANKLESHWAR WASTE MANAGEMENT ASSOCIATION

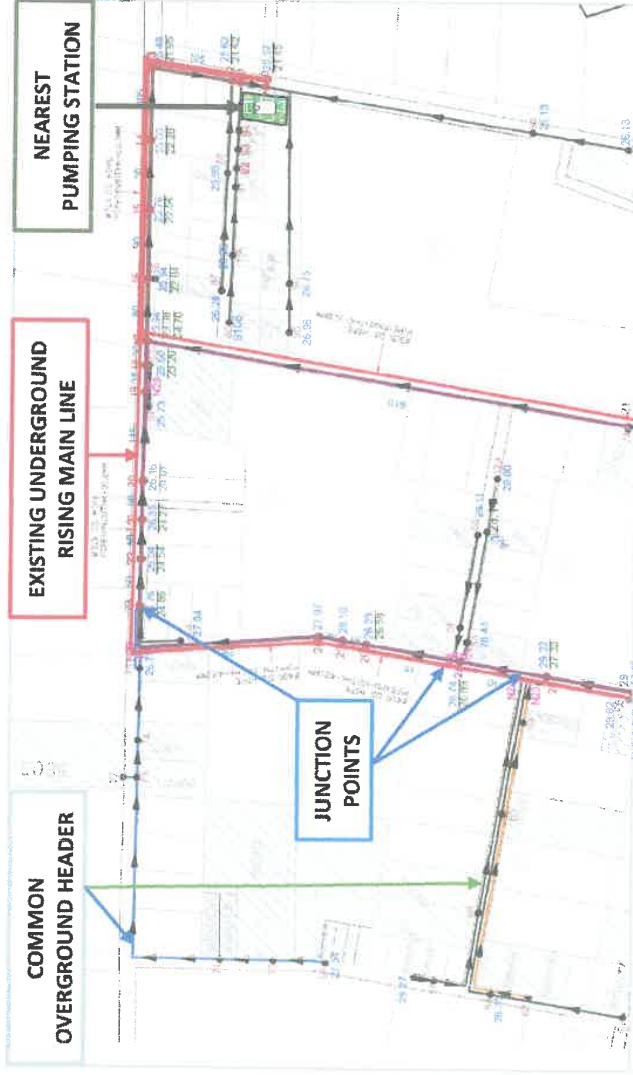
A. INDIVIDUAL UNIT TO COMMON OVER-GROUND HEADER



- The Design is carried out with the Concept of conveyance system through pumping. Project area is divided in number of phases and each phase further divided in number of Clusters. Each cluster have number of units ranging from 1 – 10 nos. or more. Each unit will have the Elevated storage tank as per the discharge mechanism prepared by AWMA.
- Each storage tank will have the connectivity with common overground header pipeline through the Outlet from the tank as per the design.
- For monitoring the effluent conveyance system, each unit will have to provide the recirculation pipeline, sampling point (including valve and sample bottle), Flow meter and valve at tank outlet connecting to the common overground header pipeline.

- As shown in above drawing, the primarily treated effluent will be discharged from the premises through the common overground header pipeline up to the nearest junction point from where it will further be conveyed through underground rising main effluent pipeline network up to nearest pumping stations.
- From the pumping station/sump/well, the effluent will further be discharged in the existing/new rising main network leading to the Final Pumping Station (FPS) through the required size of pump and Pumping machinery thereto.
- Following recently installed existing underground network will be utilized for conveyance of effluent generated from member units of 10 MLD CETP of AWMA. (Please grant the permission for use of recently installed existing underground network)
 - Danopharm Chemicals to C pumping station (as mentioned in ANNEXURE-I)
 - Coromandel International to A pumping station (via PCI chokdi and Shree Sulphurics as mentioned in ANNEXURE-II)
 - J. P. Industries to A pumping station (as mentioned in ANNEXURE-III)
 - C pumping station to A pumping station new rising pipeline
 - A pumping station to Inlet sump of 10 MLD CETP of AWMA

A. COMMON OVERGROUND HEADER JUNCTION TO NEAREST PUMPING STATION



- As shown in above drawing, each unit shall have to discharge its effluent from the tank as per the time slot given by AWMA considering 15 KL storage tank capacity. Member unit having effluent discharge qty. more than 15 KL/Day will be given time slot considering actual discharge qty.
- The location of the junction point will be fixed in consultation with the Member unit.

QUANTITY AND QUALITY MEASUREMENT

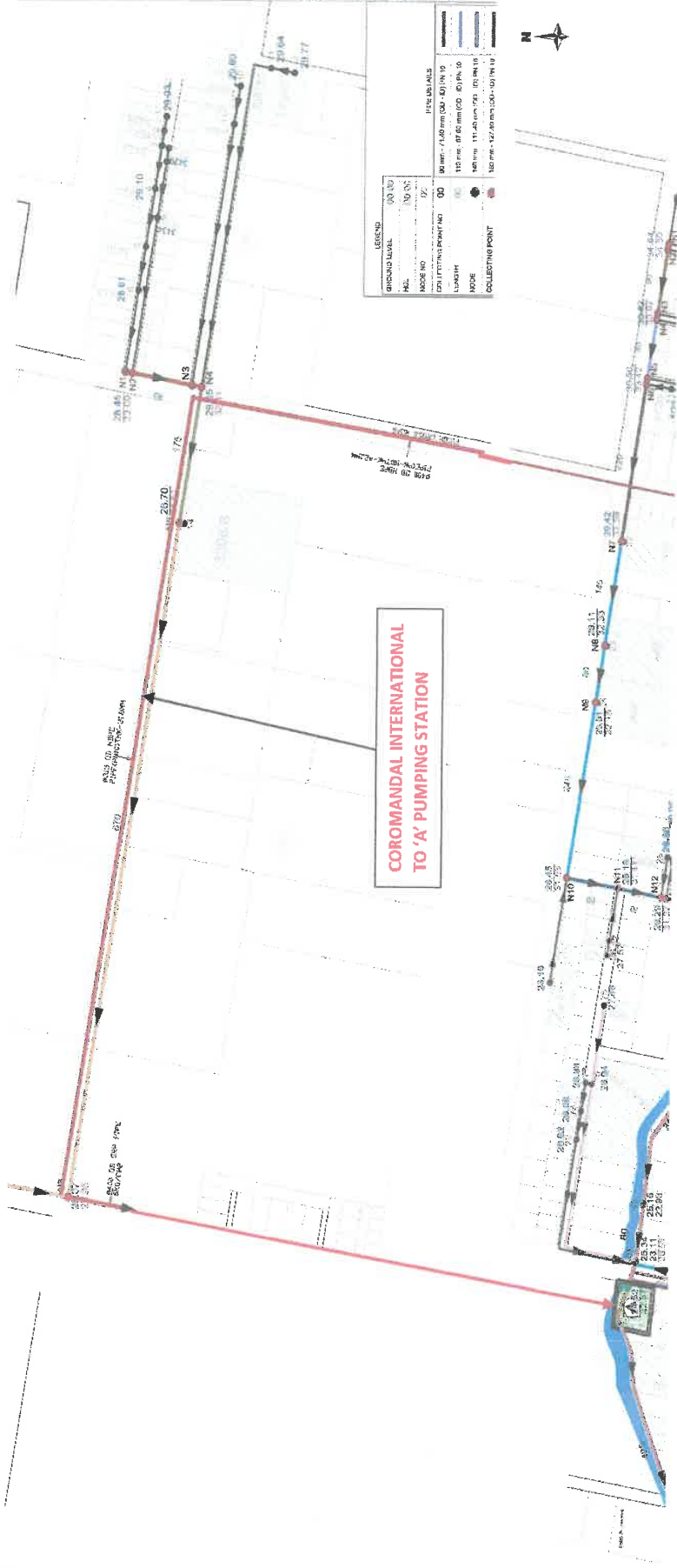
- Flow Meter suitable to effluent characteristics will be installed to measure the quantity and Valves will be installed to control the flow.
- Effluent sampler will be placed in between valve and flow meter to assess the quality of wastewater, all these units will be applicable for each users' end separately.
- Sampler and flow meter will be installed in rising main effluent conveyance pipelines at the outlet of individual pocket and inlet of pumping station to measure the quantity and quality of effluent being conveyed through.
- Upon observation of deviation in quality and quantity in rising main effluent conveyance pipeline, there will be immediate actions by the monitoring team and the reason for the deviation will be addressed to the management for further necessary actions.

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ANNEXURE-I: Map showing recently installed existing underground effluent conveyance network from Danopharm Chemicals to C pumping station.



ANNEXURE-II: Map showing recently installed existing underground effluent conveyance network from Coromandel International to A pumping station (via PCI chokdi and Shree Sulphurics)



ANNEXURE-III: Map showing recently installed underground effluent conveyance network from J. P. Industries to A pumping station (via Crystal Chokdi)



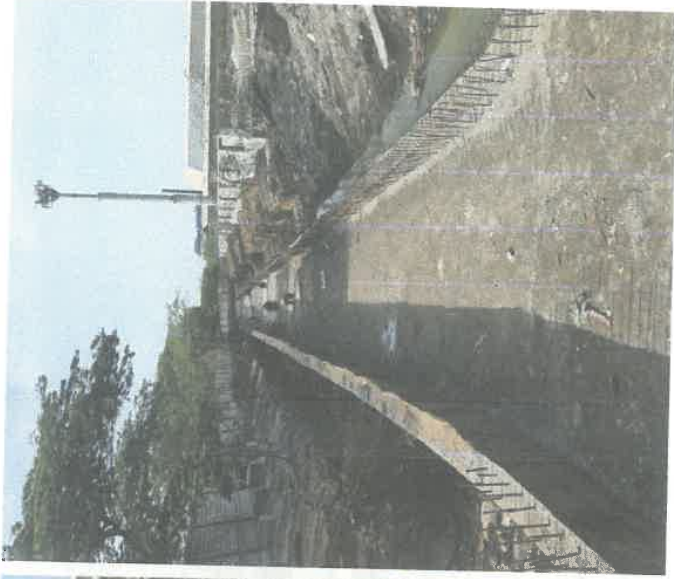
Annexure:- Construction of natural creek into RCC SWD channel Near Final Pumping Station (FPS).

- Work is completed.



Annexure:- Construction of natural creek into RCC SWD channel behind M/S Detox India Pvt. Ltd.

- The work is completed.

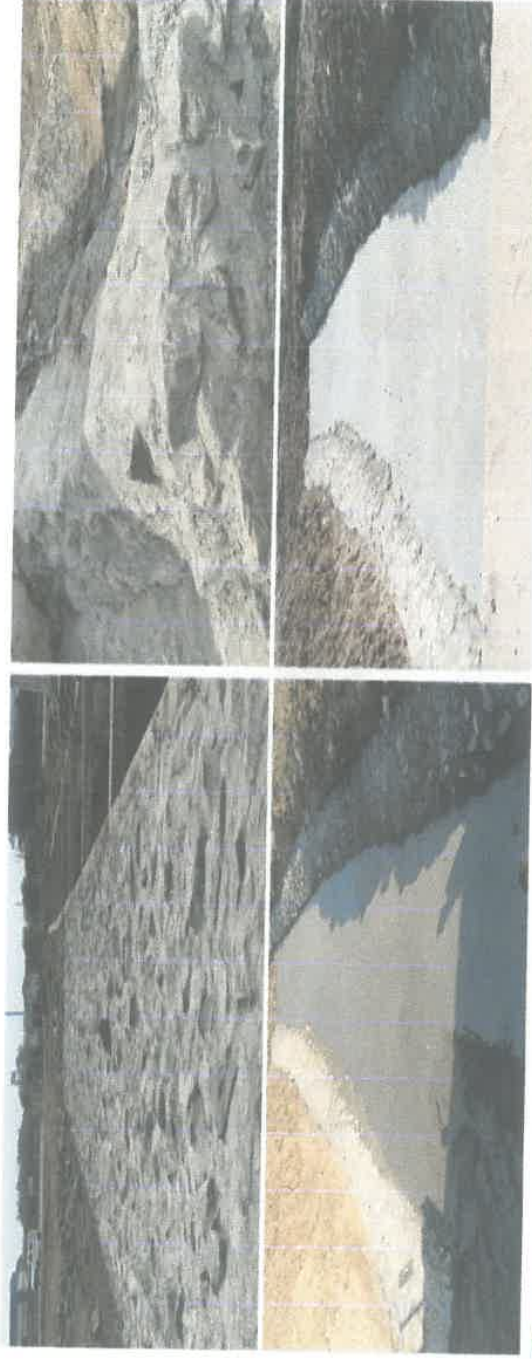


U.P.S.
Chief Officer
M.S. Detox India Pvt. Ltd.
G.I.D.C., Ankleshwar,

Annexure:- Rubble pitching work near 'C' pumping station SWD.

- The work completed for rubble-pitching work near new 'C' pump SWD.

➤ **Work Completed at new c-pumping station. Rubble pitching**



Annexure:- TOC meter is installed at the end point and stored water behind the bund wall is lifted from c-pumping station and pumped to final pumping station.

TOC and PH Meter



W. D. D. D.
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure:- Joint monitoring of entire estate

- NAA has provided additional monitoring team to strengthen monitoring across estate and NAA Team will check in to SWD for effluent with pH strip and if any violation found then NAA team will inform to GPCB, NCT for further with evidence.

OFFICE OF THE CHIEF OFFICER
NOTIFIED AREA AUTHORITY

मुख्य अधिकाधिकारी कार्यालय
नॉटिफाइड एरिया

पति,
नाथल बाईपालक धरनेरानी (इनेक/पाणी पुरवठा)
नि.वि.अधिकाधिकारी, अंकलेश्वर.

विषय:- इनेक अने पाणी-पुरवठा विभागातील स्टाफ/कर्मचारींमध्ये नाईट-मोनीटरिंगची कामगोळी
आणवळ आणत.

उपरोक्त विषय अन्वये कक्षावर्गांमधून के निरीक्षण पत्रक मुकल स्टाफ/कर्मचारींमधील टीम
व्यवस्थित रात्री दरमिथ्यान औद्योगिक विस्तारामा मोनीटरिंग करवोनी कामगोळी आपले सोपवामा आणे.
छे. आ कामगोळी सन्वये शिडू करवा कक्षावर्गामा आणे छे. कमी नोंध लेवी.

Date: 15 JUL 2024

अ.नं.	वार	टीम नंबर	टीम सदस्य	सहल राठवा पुर्वीका प्रमोद वेकरीया रवि परमार मीनेक	सहल लिपनी / शिरेन डी. पटेल
1	सोम	टीम-1	डनाल जी. पटेल	सहल राठवा	
2	मंगळ	टीम-2	तेजस पी. परमार	पुर्वीका	
3	बुध	टीम-3	पुढीप पटेल	प्रमोद वेकरीया	
4	गुरु	टीम-4	सागर डी. पटेल	रवि परमार	
5	शुक्र	टीम-5	मणवत जे. लरीया	मीनेक	
6	शनि	टीम-5	इच्छेश डी. पटेल	जयेश तडवी, क्रीतिक राधा	

नडल रवाना :-
पत्रक मुकलना तममा स्टाफ तरक काश तेमक सोपेल कामगोळी करवा साडे.

मुख्य अधिकाधिकारी,
नॉटिफाइड एरिया,
अधिकाधिकारी, अंकलेश्वर



W.P.S.
Chief Officer
 Notified Area Office
 G.I.D.C., Ankleshwar

Annexure :- Construction of Bund wall in SWD at various locations.

- As per instruction of GPCB for construction of bund wall work totally completed with "Punchnama" before monsoon.



Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar



avb07
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

સાચી સેવા સચી સરકાર

Annexure :- Common notice regarding No discharge of industrial / domestic water into strom water drain of notified area ankleshwar.

Refference:- GPCB Meeting date:-07/10/2024

NOTIFIED AREA OFFICE

(GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION)
Office of the Dy. Ex. Engineer (Drg. & Road)
Plot No: 618/619, AIA Community Centre,
GIDC, Ankleshwar - 393 002,
Phone: 02646-251359, 02646-222487

Our Ref. No: NTA/ANK/DEE/DRG/ ૪૫૫

નિર્દિષ્ટ વિસ્તારની કચેરી

(ગુજરાત ઔદ્યોગિક વિકાસ નિગમ)
નાયબ કાર્યપાલક ઈજનેર (ડ્રેનેજ અને રોડ)ની કચેરી
પ્લોટ નં:-૬૧૮/૬૧૯, એ.આઈ.એ કોમ્યુનીટી સેન્ટર
જી.આઈ.ડી.સી, અંકલેશ્વર - ૩૯૩ ૦૦૨

Date: - 8 OCT 2024


જાહેર સુચના

પ્રતિ,
અંકલેશ્વર નિર્દિષ્ટ વિસ્તારનાં
તમામ ઔદ્યોગિક એકમો
જી.આઈ.ડી.સી., અંકલેશ્વર

વિષય: નિર્દિષ્ટ વિસ્તારની વરસાદી ગટરમાં ઔદ્યોગિક/ડોમેસ્ટિક પાણી ન છોડવા બાબત.
સંદર્ભ:- (૧) NGT ઓર્ડર નં:-૧૦૯/૨૦૨૩, જીપીસીબી મીટીંગ તારીખ:-૦૭/૧૦/૨૦૨૪
મહાશય,

ઉપરોક્ત વિષય અનુસંધાને જણાવવાનું કે તારીખ ૦૭/૧૦/૨૦૨૪ નાં રોજ ઔદ્યોગિક વિસ્તારમાં NGT ઓર્ડર નં:-૧૦૯/૨૦૨૩ અંતર્ગત જીપીસીબી યુનિટ હેડની મુલાકાત દરમ્યાન ઔદ્યોગિક પ્લોટ/યુનિટમાંથી વરસાદી ગટરમાં આવતા પાણીના કોન્ટામીનેશનને નિયંત્રિત કરવા માટે જીપીસીબી યુનિટ હેડના સૂચવ્યા અનુસાર વરસાદી પાણી સિવાય કોઇપણ પ્રકારનું ઔદ્યોગિક-ડોમેસ્ટિક ગંદ પાણી સી-પમ્પીંગ સ્ટેશન બાજુ ન જાય તેવું સુચન કરેલ હતું. જીપીસીબીના એક્સન પ્લાનના ભાગરૂપે આ નોટીસ મળેથી આપ દ્વારા વરસાદી ગટરમાં છોડવામાં આવતું ઔદ્યોગિક-ડોમેસ્ટિક ગંદ પાણી દિન-૩ માં તાત્કાલિક અસરથી બંધ કરવા તાકીદે જાણ કરવામાં આવે છે. વધુમાં જણાવવાનું કે આપના પ્લોટના ડોમેસ્ટિક પાણીનો નિકાલ આપના દ્વારા બનાવેલ સેપ્ટિક ટેન્કમાં જ કરવાનું રહેશે. સદર સેપ્ટિક ટેન્કને ખાલી કરવાની સુવિધા નિર્દિષ્ટ વિસ્તાર દ્વારા આપવામાં આવે છે. જે જાણ સારું.

ઉપરોક્ત કામગીરી કરવામાં વિલંબ થયેથી નોટીફાઇડ એરિયા ઓથોરીટી દ્વારા આપનાં પ્લોટનું પાણીનું કનેક્શન કાપી નાખવામાં આવશે/ડ્રેનેજ કનેક્શન સીલ કરી દેવામાં આવશે તેમજ દંડકીચાઈ કાર્યવાહી કરવામાં આવશે. જેની ગંભીર નોંધ લેવી.


નાયબ કાર્યપાલક ઈજનેર(ડ્રેનેજ અને રોડ)
નિ.વિ. જી.આઈ.ડી.સી, અંકલેશ્વર

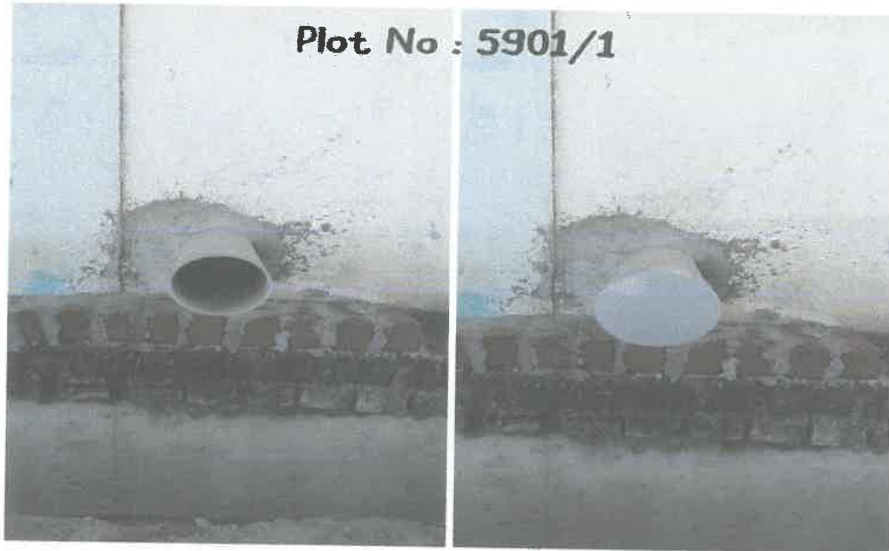
નકલ સાદર રવાના:

- (૧) મુખ્ય અધિકારીશ્રી, નિ.વિ. જી.આઈ.ડી.સી, અંકલેશ્વર તરફ જાણ સારું
- (૨) ચેરમેનશ્રી (BOM) નિ.વિ., જી.આઈ.ડી.સી, અંકલેશ્વર તરફ જાણ સારું
- (૩) પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ, અંકલેશ્વર તરફ જાણ સારું.
- (૪) પ્રમુખ શ્રી, એ.આઈ.એ, જી.આઈ.ડી.સી, અંકલેશ્વર તરફ જાણ સારું
- (૫) ચેરમેન શ્રી, (IMC) ઈન્ડસ્ટ્રીઝ, એ.આઈ.એ, જી.આઈ.ડી.સી, અંકલેશ્વર તરફ જાણ સારું
- (૬) ચેરમેન શ્રી, ડ્રેનેજ કમિટી, એ.આઈ.એ, જી.આઈ.ડી.સી, અંકલેશ્વર તરફ જાણ સારું


Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure :- Sealing work of domestic waste water.





Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

UP Singh
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure :- News item appearing in digital media dated 02/12/2023.

- Work is completed.



Yashwantrao Chavan
Secretary to Government
G.I. Union, Gandhinagar

Yashwantrao Chavan
Chief Officer
Notification Office
G.I. Union, Gandhinagar

Before



Ankleshwar, Gujarat, India
Unnamed Road, Ankleshwar GIDC, Ankleshwar, Guja
Lat 21.628746°
Long 73.051067°
02/12/23 05:38 PM GMT +05:30

After



Ankleshwar, Gujarat, India
Unnamed Road, Ankleshwar GIDC, Ankleshwar, Guja
Lat 21.628746°
Long 73.051067°
02/12/23 05:38 PM GMT +05:30

Before



After



Logo of the organization, partially visible and faded.

W. J. J.
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure :- Dry storm water drain of notified area by cleaning of swd, bund wall in swd and sealing of unauthorised waste water discharge point.



copy
Chief Officer
Notified Area Office
G.I.D.C., Anandnagar



Signature
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar



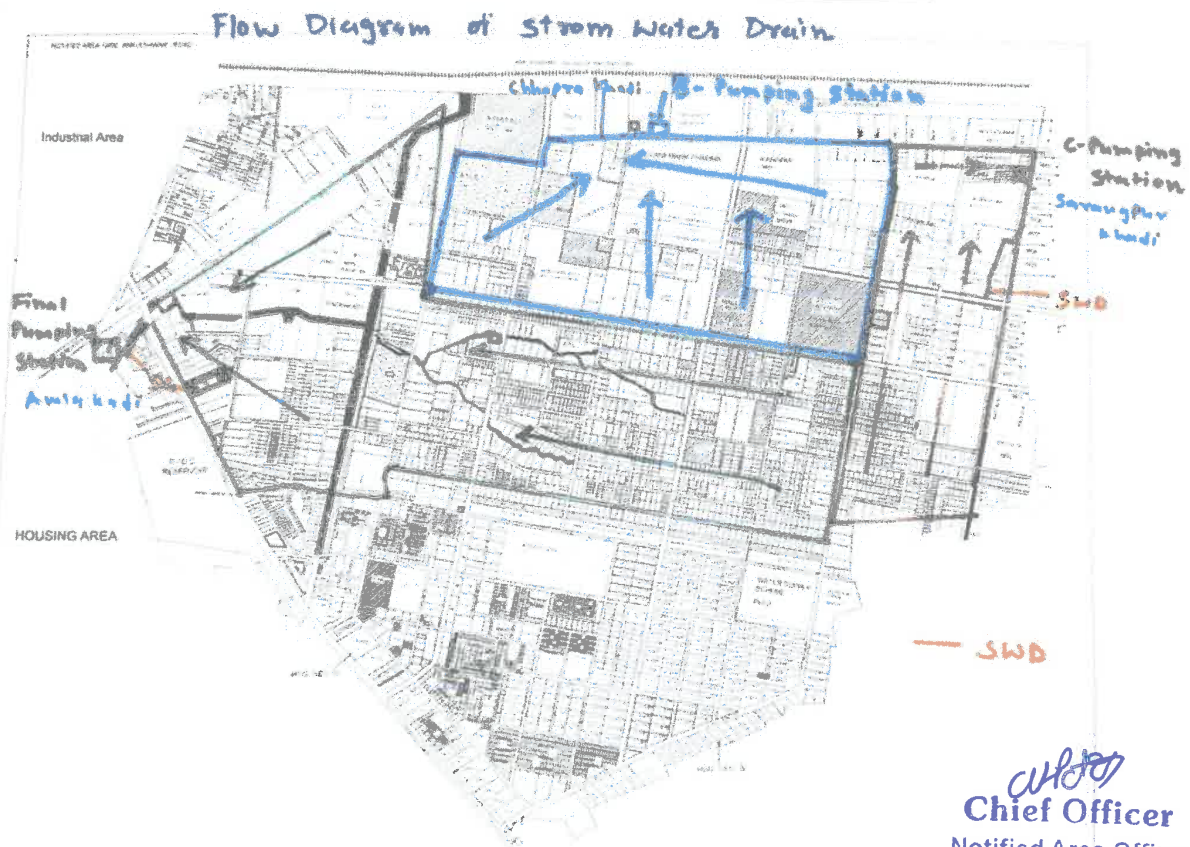
15/01/2024
10:41 AM
G.I.D.C., Ankleshwar

ae loty
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure:- No release any type of water into nearby khadis i.e. Amla khadi, Sarangpur creek, Chhapra khadi etc in dry season i.e. non-monsoon Season.

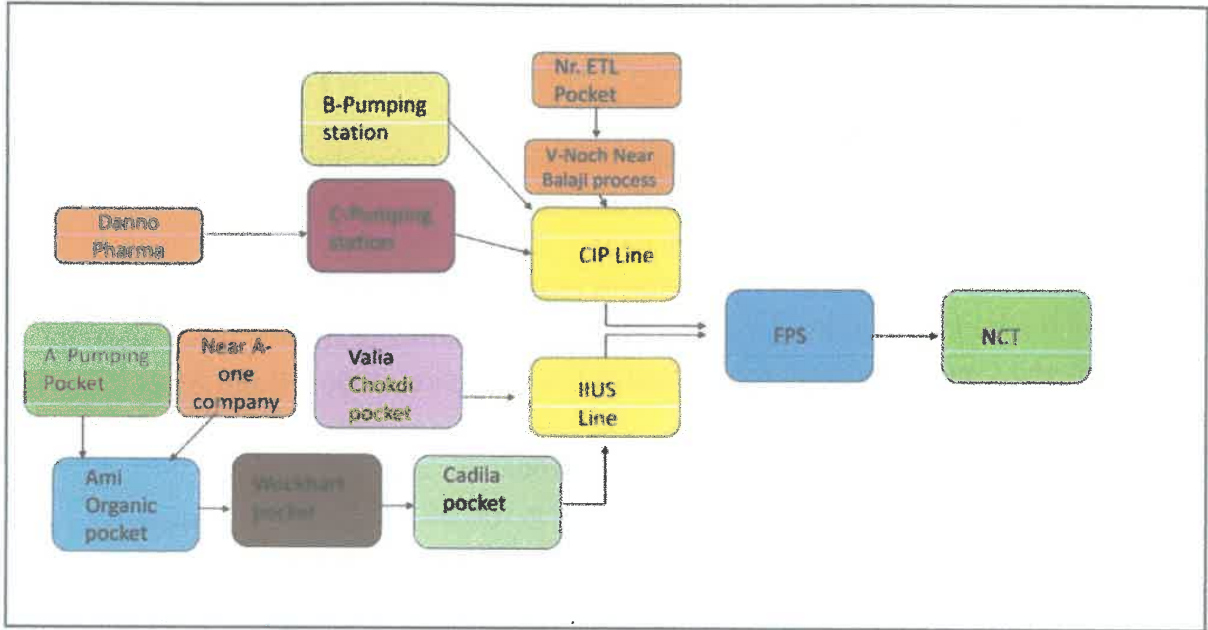
- The Ankleshwar industrial estate is spread over 1600 hecter out of which 1200 hectors in Industrial Area in which approximately 400 hectors area natural gradient towards Sarangpur khadi, 300 hectors area natural gradient towards Chhapra khadi and 500 hector area natural gradient towards amla khadi.
- There are three natural bodies/khadi of ankleshwar industrial estate Strom water drain.
 - Natural khadi :- (1) Amla khadi near - Final pumping station
 - (2) Chhapra khadi near - B-pumping station
 - (3) Amravati khadi near - C-pumping station
- At all the three Natural khadi TOC meter is installed at the end point and stored water behind the bund wall is lifted from Amla khadi final pumping station, B-pumping station and C-pumping station collected at final pumping station, it is then pumped to NCT for treatment.
- No fish killness and no other incident due to apply this action plan.
- The location of all the natural creeks is shown in the DD Plan and action plan to control contaminated water in the estate which is attached as above with photographs.

DD plan Showing flow Diagram of Topographical storm water network ..



Chief Officer
Chief Officer
 Notified Area Office
 G.I.D.C., Ankleshwar

Annexure: - Flow Diagram of effluent convene system.

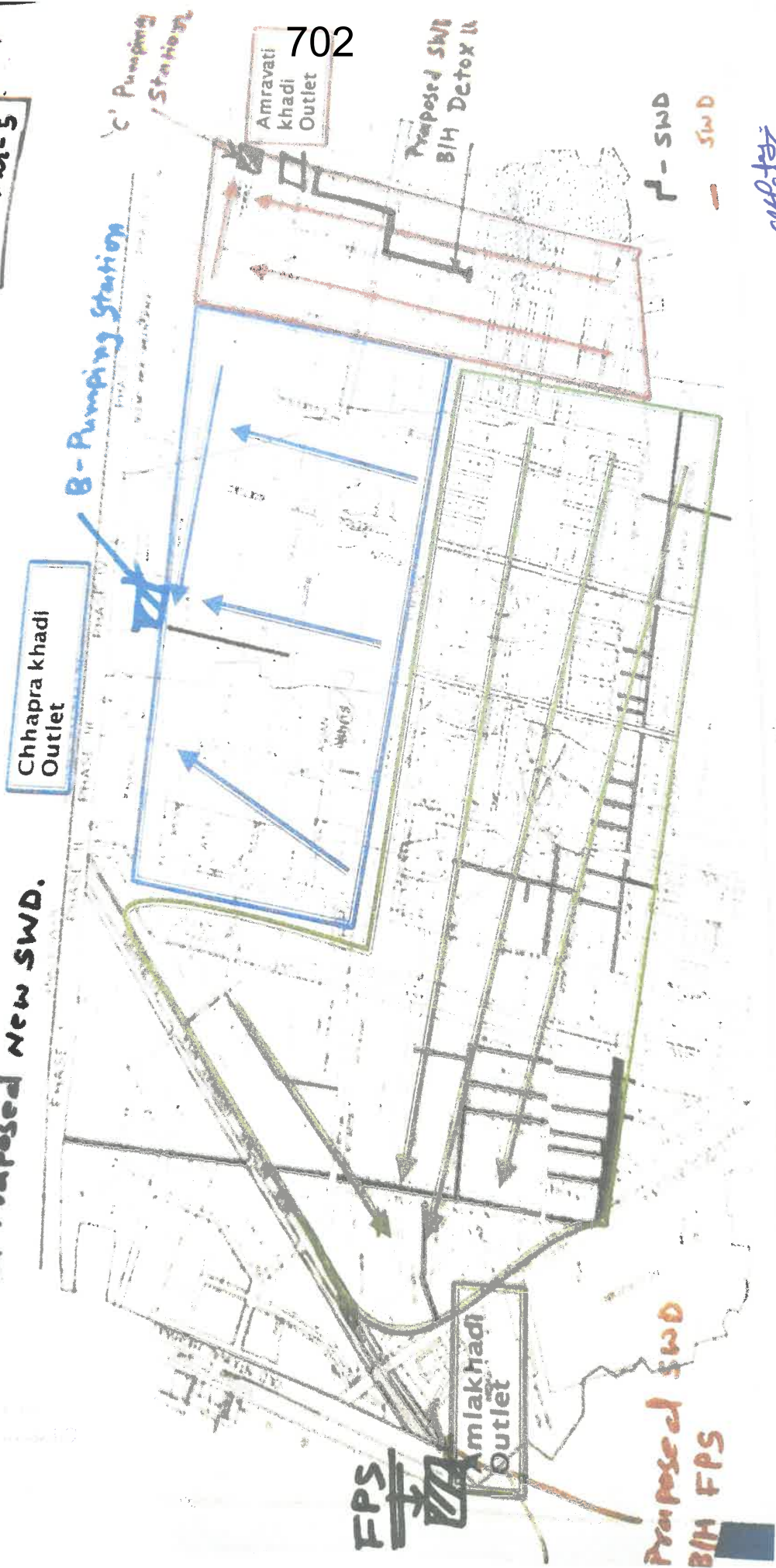


Signature
Chief Officer
 Notified Area Office
 G.I.D.C. Sector 27, Gandhinagar, Gandhinagar, Gandhinagar

**D.D. Plane of GIDC Ankleshwar.
Flow Diagram of Storm water
Drain & Proposed New SWD.**

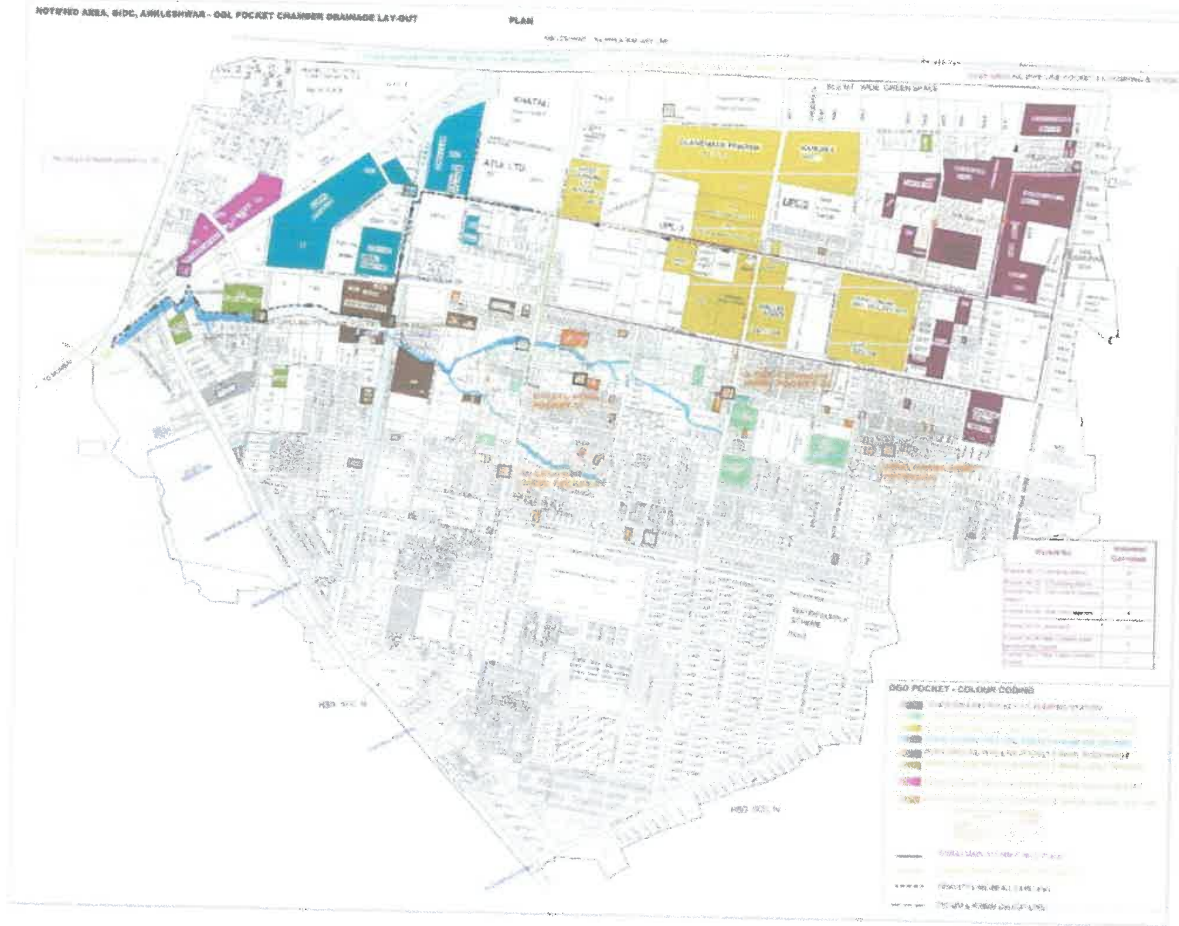
Annexure-5

702



Signature
Chief Officer
 Notified Area Office
 G.I.D.C., Ankleshwar

Annexure: - DD Plane of Over ground effluent collection Network.



[Signature]
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure: - Facility of uplifting sewer from septic tank of industries for treatment at Sewage Treatment Plant.

- Currently, 2 nos. of tankers are available with NAA for lifting of sewer.



allp
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

Annexure:- Fencing over the creek for prevent solid waste.

- Fencing work over the creek was completed for prevent solid waste.



Annexure:- For air pollution

- Green belt area :- In NAA has 33 % area (213.484 hector) covered with green belt of whole estate area and maintain greenery.
- For dust particles control continually street sweeping work done by NAA.

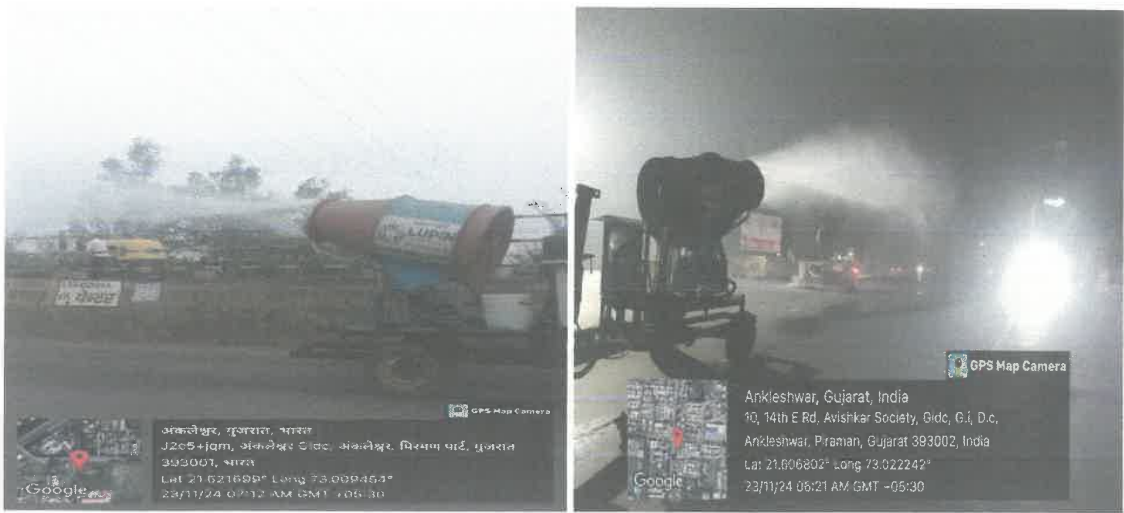


- For road side cleaning work, area grading work in progress by NAA.



captey
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar

- In winter season for air quality control water sprayer continually spray in GIDC.



- For air pollution control boomer machine continually clean the road surface area by NAA.



Handwritten signature
Chief Officer
Notified Area Authority
G.I.D.C. Ankleshwar

- For air quality monitoring in NA of auto sampler machine access with GPCB and CPCB.



Uday
Chief Officer
Notified Area Office
G.I.D.C., Ankleshwar





709
GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

ANNEXURE-R-2

(T) 079-23232152

R.P.A.D.

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME

WHEREAS, Gujarat Industrial Development Corporation (hereinafter referred to as the GIDC) had declared 1072 Hectares area of the GIDC of Ankleshwar Industrial Estate as the Notified Area on 01/02/1978 under the provisions Section 16 of the Gujarat Industrial Development Act, 1962. Thereafter in exercise of the powers conferred by the Gujarat Industrial Development Act, 1962 and with the approval of the Government of Gujarat, the GIDC had appointed the Notified Area Authority (hereinafter referred to as the NAA) for GIDC of Ankleshwar Industrial Estate.

AND WHEREAS, The NAA for GIDC of Ankleshwar Industrial Estate is the nodal agency for the establishment of pipeline network for collection & conveyance of industrial effluent and regular maintenance & operation of conveyance pipeline network within the limits of the Notified Area for the GIDC of Ankleshwar Industrial Estate.

AND WHEREAS, as per the provisions of the Gujarat Industrial Development Corporation Drainage Regulations, 1990 and Gujarat Industrial Development (Notified Area) Rules, 2007 made under the subsection (1) of Section 54 of the Gujarat Industrial Development Act, 1962, the Chief Officer of the NAA is responsible for the matters concerning maintenance of drains, sewers, drainage works, sewerage works, storm water drains etc. within the limits of the Notified Area.

AND WHEREAS, work for above ground pipeline network in GIDC Ankleshwar region has been carried out and free fall outlets of all earlier underground drainage member units are disconnected as per your office letter dated: 17.06.2023.

AND WHEREAS, meeting was held on 18.04.2024 at Regional Office Ankleshwar and Notified Area Authority was instructed to take requisite steps to provide openings on GIDC SWD at every 3 meters as at present various stretches of SWD network are observed encroached by industrial units adjacent to the units (by making parking, garden, heavy vehicle entry area, etc.) creating hinderance in SWD monitoring.

AND WHEREAS, meeting was held on 17.05.2024 at Gujarat Pollution Control Board, Gandhinagar to deliberate various water pollution issues of GIDC Ankleshwar with Notified Area Authority (NAA) and Narmada Clean Tech and they were directed to take various steps to resolve issue of contamination in Storm Water Drain and to seal all the underground pipelines with concrete in pursuance of Hon. NGT direction in the matter of O.A. 109 of 2022 and O.A. 02 of 2024.

Outward No: 8510/2024/17023

However, during various inspection of the Ankleshwar region, the pipeline network for collection & conveyance of industrial effluent within the limits of the Notified Area for the GIDC of Ankleshwar Industrial Estate was inspected by the inspection team of the Regional Office and following observations are made:

1. Contaminated wastewater is found flowing in GIDC Ankleshwar Storm Water Drains (SWD) at various places even in dry season i.e non-monsoon season
2. During last one-year various incidents of discharge / flow of contaminated waste water into SWD have been observed, leading to nearby Khadis i.e. Amla Khadi, Sarangpur Khadi, Chhapra Khadi etc. causing pollution in natural water bodies.
3. Most of the patches of SWD found in uncleaned condition and there is no any systematic mechanism for regular cleaning of SWD.
4. It is observed that leakages in above ground pipelines passing over the SWD have occurred leading to environmental pollution.
5. Accumulation of wastewater observed at various places in GIDC Storm Water Drains. There is no systematic mechanism for recollection of wastewater flowing in SWD.
6. Deposition of sludge observed at various places and due to this, domestic waste water flowing in SWD gets contaminated.
7. During inspection of The Bund wall near final Pumping station and "C" Pumping station it is found that online TOC meter is not in operation and Seepages of colored wastewater observed at downstream of the Bund wall. In previous visits also it was observed that TOC meter found erroneous and no records available onsite regarding it's calibration.
8. Bund walls (provided for retaining and lifting back contaminated runoff) are found filled with Silt/contaminated soil due to which overflow of waste water and contamination in SWD is occurring.
9. Soil contamination is observed at various places which needs to be identified, and all such patches shall be cleared by lifting the sludge/contaminated soil in Environmentally sound manner. Remediation work shall be done wherever it requires.
10. NAA-Ankleshwar & Ankleshwar Industrial Association (AIA) have not yet taken concrete effective steps to prevent the flow of waste water in SWD to make it completely Dry state in non-rainy days.

AND WHEREAS, Bund wall near Pumping station C is starting point of Sarangpur Khadi and is ultimately conveying the contaminated run off wastewater from GIDC area to River Amaravati in case of any discharge from SWD near Pumping station C.

AND WHEREAS, Notified Area Authority was informed to take requisite steps for cleaning the open plot areas in GIDC Ankleshwar vide letter dated: 08.10.2024.

AND WHEREAS, Notified Area Authority was asked to make pucca bunds in GIDC Storm water drain, to prevent any wastewater flow in Storm Water drain to make it completely dry and to submit action plan for the same vide letter dated: 09.10.2024.

AND WHEREAS, currently Hon. NGT matter O.A. 02 of 2024 is in NGT for next hearing on 30/01/2025 wherein issues of wastewater discharge into Storm water drain are being dealt with.



711
GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

AND WHEREAS the issues and pollution problems of SWD as narrated above, observed are contributing to the pollution problem in Ankleshwar area.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issues the direction under section 33-A of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. Prevent any type of discharge of contaminated wastewater including domestic waste water into SWD of GIDC.
2. Provide mechanism for regular cleaning of SWD of Ankleshwar area.
3. To take concrete effective steps to prevent the flow of waste water in SWD and make it dry during dry season.
4. To prevent waste water flow in SWD and further leading to natural water bodies.
5. To remediate contaminated soil in Environmentally sound manner wherever Soil contamination has occurred due to accumulated sludge, waste water etc.
6. To take all necessary steps so that storm water drains of Ankleshwar region are de-silted and kept clean.
7. To provide permanent solutions of Storm Water Management in the Estate.
8. To seal/ remove abandoned underground drainage network of the area completely with cement concrete and it should not be connected to any of the pumping stations. NAA shall submit details of sealing activity done from a reputed third-party agency including details of nos. of manholes sealed, the manhole sealing procedure & materials used for sealing activity, map of the sealed pipeline network, new map of above ground drainage network etc.
9. To remove various encroachments on GIDC SWD network and to provide proper openings at every 3 meters on SWD for proper monitoring of the same.

You are hereby directed to reply within 15 days from the date of serving of this notice. Non-compliance or violation of the aforesaid direction/order will constrain Board to initiate action as per provision of section-48 of the Water (Prevention and Control of Pollution) Act-1974 and amendment thereof.

If you are aggrieved by the aforesaid direction, you may file appeal under section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This Direction is issued with approval of the competent authority.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Arun G. Patel
10.01.2025
(ARUN G. PATEL)
ENVIRONMENT ENGINEER

Outward No: 851014, 10/01/2025

NO: GPCB/ANK-CCA-1021(5) /ID:32825/

Date: /01/2025

Issued to:

✓ **THE CHIEF OFFICER,
NOTIFIED AREA AUTHORITY, ANKLESHWAR GIDC
PLOT NO: 618,619,
GIDC ANKLESHWAR,
Dist: BHARUCH.**

Copy To:

- **The Managing Director,**
Gujarat Industrial Development Corporation (GIDC),
2nd Floor, Block No.4,
Udyog Bhavan, Sector-11,
Gandhinagar.... For information and further necessary action.
- **President - Ankleshwar Industries Association**
Plot No. 618,619,
GIDC Ankleshwar,
Dist: Bharuch ... For information and compliance of issued pertaining to AIA.
- **Regional Officer,**
Gujarat Pollution Control Board,
Regional Office,
Ankleshwar..... You are requested to follow up with the concerned to comply above
direction within timeline.

Outward No: 851014, 10/01/2025



713
**OFFICE OF THE CHIEF OFFICER
NOTIFIED AREA AUTHORITY**

Plot No. 618, 619, AIA Community Centre,
GIDC, Ankleshwar - 393 002.
☎ : (02646) 253094, 222487 Fax : 251750

**મુખ્ય અધિકારીશ્રીની કચેરી
નિર્દિષ્ટ વિસ્તાર**

પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.
☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Ref. No. : N.T.A./ANK/ 201

ANNEXURE-R-3

Date : - -20

24 JAN 2025

To,
The Unit Head- Mr (ARUN G. PATEL)
The Environmental Engineer,
Gujarat pollution control board, Sector -10-A
Gandhinagar-382010.

Subject: Compliance of Directions u/s 33-A of the Water Act, 1974 as amended
time to time issued dated 10.01.2025

Reference: GPCB/ANK-CCA-1021(5)/ID:32825/851014 dated 10.01.2025.

Dear Sir,

In Context to the above, the basic infrastructural facilities such like road, water supply, street light and partial drainage network are provided by GIDC and maintained by Notified Area Authority (NAA) in Ankleshwar Industrial Area.

The Corporation and NAA don't do any kind of industrial activity that creates environmental issues. In addition, it is important to inform you that the notified area always takes all precautionary measures to ensure no adverse impact on the environment in the region.

You are also well aware that after HC order, Notified Area Authority, Ankleshwar has dismantled underground drainage network of Ankleshwar GIDC. Currently, wastewater generated from member industries who are directly connected to FETP of NCT is being conveyed through overground pipeline network.

NAA is cleaning storm water drains all across the estate before monsoon to avoid water logging in GIDC area. In addition, as a part of social obligations, NAO is also lifting whatever is received at existing pumping stations or in natural creek and pumped it to FETP of NCT for further treatment.

NAA has not given any permission to any industrial units to discharge their sewage or anything into the storm water drainage network. Therefore, NAA has no control over storm water drainage system. At present, NAA is lifting sewage flowing in storm water drain which is being conveyed to FPS to avoid any contamination in natural creek, Amlakhadi, Amravati River, etc.

NAA is maintaining only overground pipeline network as directed by GPCB. It is to be noted that the NAA is not liable or responsible to control the water flow in the storm water drainage.

NAA has already instructed all industries and enterprises to establish soak pit system at their respective facilities so that they can dispose their sewage with the help of NAA's designated sewage conveyance system through tanker.

Though, you have issued a direction, we are submitting herewith pointwise compliances against observations as follows for your kind consideration:

Sr. No.	Point	Compliance
1	Contaminated wastewater is found flowing in GIDC Ankleshwar Storm Water Drains (SWD) at various places even in dry season i.e. non-monsoon season.	As your office well aware with Notified Area Ankleshwar there are 2300 pulse industrial cluster in which chemical, Engineering, Pharma, plastic etc. but as per direction of over ground drainage network all the network of domestic waste collection and effluent collection was sealed without any option for discharge the domestic waste which arise domestic water in to storm water drain which is collected at all the end point of pumping station and pumped to further treatment in NCT. The compliances for control the domestic water action taken report copy are attached herewith as Annexure-A.
2	During last one-year various incidents of discharge / flow of contaminated waste water into SWD have been observed, leading to nearby Khadi's i.e. Amla Khadi, Sarangpur Khadi, Chhapra Khadi etc. causing pollution in natural water bodies.	At all the three Natural khadi TOC meter was installed at the end point which are regularly monitored and stored water behind the RCC SWD bund wall are lifted at final, B and C-pumping station pumped to NCT for treatment during non-monsoon period and dry time in rainy season. There is no any way in heavy rain to control rain water. For control of contaminated waste water action taken report copy are attached herewith as Annexure-A.
3	Most of the patches of SWD found in uncleaned condition and there is no any systematic mechanism for regular cleaning of SWD.	There are 225 KM storm water drainage network which are cleaning two time in a year according to the limitation of every year budget of NAA. Action taken report copy are attached herewith as Annexure-A.

Sr. No.	Point	Compliance
4	It is observed that leakages in above ground pipelines passing over the SWD have occurred leading to environmental pollution.	There are 105 units have laid them over ground pipe line up to the collection point which operate and maintain by them whenever leakages in over ground pipe line found units attine the leakages attained.
5	Accumulation of wastewater observed at various places in GIDC Storm Water Drains. There is no systematic mechanism for recollection of wastewater flowing in SWD.	<p>The Ankleshwar industrial estate is spread over 1600 hecter out of which 1200 hectors in Industrial Area in which approximately 400 hectors area natural gradient towards Sarangpur khadi, 300 hectors area natural gradient towards Chhapra khadi and 500 hecter area natural gradient towards amla khadi.</p> <p>There are 225 KM pukka RCC SWD network whose gradient towards pumping station and collected waste water at pumping station pumped to NCT for further treatment. Moreover, TOC meter was installed at the end point pukka RCC SWD point before khadi.</p>
6	Deposition of sludge observed at various places and due to this, domestic waste water flowing in SWD gets contaminated.	There are 225 KM Strom water drainage network which are cleaning two time in a year according to the limitation of every year budget of NAA. Action taken report copy are attached herewith as Annexure-A .
7	During inspection of The Bund wall near final Pumping station and "C" Pumping station it is found that online TOC meter is not in operation and Seepages of coloured wastewater observed at downstream of the Bund wall. In previous visits also it was observed that TOC meter found erroneous and no records available onsite regarding it's calibration.	The Bund wall near final Pumping station and "C" Pumping station TOC meter was installed at the end point pukka RCC SWD point before khadi whenever any error found in mechanical meter which immediately maintain by NAA Moreover, Every year NAA calibration the TOC meter report attached here with ready reference.

Sr. No.	Point	Compliance
8	Bund walls (provided for retaining and lifting back contaminated runoff) are found filled with Silt/contaminated soil due to which overflow of waste water and contamination in SWD is occurring.	There are 225 KM Storm water drainage network which are cleaning two time in a year according to the limitation of every year budget of NAA. Action taken report copy are attached herewith as Annexure-A .
9	Soil contamination is observed at various places which needs to be identified, and all such patches shall be cleared by lifting the sludge/contaminated soil in Environmentally sound manner. Remediation work shall be done wherever it requires.	whenever soil contamination is observed in our jurisdiction it disposed with proper manner in to BEIL. The required document attached herewith.
10	NAA-Ankleshwar & Ankleshwar Industrial Association (AIA) have not yet taken concrete effective steps to prevent the flow of waste water in SWD to make it completely Dry state in non-rainy days.	As your office well aware with Notified Area Ankleshwar there are 2300 pulse industrial cluster in which chemical, Engineering, Pharma, plastic etc but as per direction of hon'ble NGT to convert collection underground network to over ground network, For that all the under ground network was sealed without any option for discharge the domestic water which arise domestic water in to storm water drain which is collected at all the end point of pumping station and pumped to further treatment in NCT. The Notified area/ AIA always takes all precautionary measures to ensure no adverse impact on the environment in the region. The compliances for control the domestic water action taken report copy are attached herewith as Annexure-A .

We are also submitting herewith pointwise compliances against directions as follows for your kind consideration:

Sr. No.	Point	Compliance
1	Prevent any type of discharge of contaminated wastewater including domestic waste water into SWD of GIDC.	<p>The Ankleshwar industrial estate is spread over 1600 hecter out of which 1200 hectares in Industrial Area in which approximately 400 hectares area natural gradient towards Sarangpur khadi, 300 hectares area natural gradient towards Chhapra khadi and 500 hecter area natural gradient towards amla khadi.</p> <p>There are 225 KM pukka RCC SWD network whose gradient towards pumping station and collected waste water at pumping station pumped to NCT for further treatment. Moreover, TOC meter was installed at the end point pukka RCC SWD point before khadi.</p>
2	Provide mechanism for regular cleaning of SWD of Ankleshwar area.	<p>There are 225 KM Strom water drainage network which are cleaning two time in a year according to the limitation of every year budget of NAA. Action taken report copy are attached herewith as Annexure-A.</p>
3	To take concrete effective steps to prevent the flow of waste water in SWD and make it dry during dry season,	<p>For control of flow in SWD currently 2 nos. of tankers are available with NAA for lifting of domestic water. additional 2 nos. of tankers are newly purchased by NAA to facilitate the industries for soak pit domestic water. For permeant collection of domestic water Project Management Consultants (PMC) to be appointed to carry out the further work.</p>
4	To prevent waste water flow in SWD and further leading to natural water bodies.	<p>As your office well aware with Notified Area Ankleshwar there are 2300 pulse industrial cluster in which chemical, Engineering, Pharma, plastic etc but as per direction of over ground drainage network all the network of domestic waste collection and effluent collection was sealed without any option for discharge the domestic waste which arise domestic water in to storm water drain which is collected at all the end point of pumping station and pumped to further treatment in NCT. The compliances for control the domestic water action taken report copy are attached herewith as Annexure-A.</p>

Sr. No.	Point	Compliance
5	To remediate contaminated soil in Environmentally sound manner wherever Soil contamination has occurred due to accumulated sludge, waste water etc.	whenever soil contamination is observed in our judication it disposed with proper manner in to BEIL. The required document attached herewith.
6	To take all necessary steps so that storm water drains of Ankleshwar region are de-silted and kept clean.	There are 225 KM Strom water drainage network which are cleaning two time in a year according to the limitation of every year budget of NAA. Action taken report copy are attached herewith as Annexure-A.
7	To provide permanent solutions of Storm Water Management in the Estate.	For control of flow in SWD currently 2 nos. of tankers are available with NAA for lifting of domestic water. additional 2 nos. of tankers are newly purchased by NAA to facilitate the industries for soak pit domestic water. For permeant collection of domestic water Project Management Consultants (PMC) to be appointed to carry out the further work.
8	To seal / remove abandoned underground drainage network of the area completely with cement concrete and it should not be connected to any of the pumping stations. NAA shall submit details of sealing activity done from a reputed third-party agency including details of nos. of man Holes sealed, the manhole sealing procedure & materials used for sealing activity, map of the sealed pipeline network, new map of above ground drainage network etc.	The compliances with PPT and "Panchnama" of discontinuation of the abandon underground drainage network and to seal or remove drainage. The compliances to seal/remove action taken report copy are attached herewith as Annexure-A.
9	To remove various encroachments on GIDC SWD network and to provide proper openings at every 3 meters on SWD for proper monitoring of the same.	Action taken report and photographs for encroachments removing and SWD attached herewith.

We have compliance all the point raised by GPCB Letter dated: -10/01/2025. NAA is

only maintained and operate which infrastructure provided by GIDC and always to take all necessary measures as directed by your office to ensure no adverse impact on the environment in the region. It is requested to consider pointwise compliances for above subject.
Thank you.


Chief Officer Notified
Area GIDC, Ankleshwar

Copy to S.W.R.: -

The Regional manager, GPCB, Ankleshwar for information.

The Executive Engineer (P.H.), GIDC, Gandhinagar for information.

The Executive Engineer, GIDC, Ankleshwar for information.

The President, AIA for information.

